

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.91/95/AMR/2022		95 of IBC	Central Bank of India Vs. Mr. Gajrapu Srinivasa Rao & M/s Sri Ananda Lakshmi Narasimha Industries Private Limited

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Mr.V.V.S.N.Raju, Counsel for the Petitioner/Financial Creditor is present. Notice is served on the Respondent. None appears for the Respondents. For pronouncement of orders, list the matter on 10.10.2022.

SD/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**